## GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:231 ANSWERED ON:04.12.2009 ULTRA MEGA POWER PROJECTS Panda Shri Baijayant;Sardinha Shri Francisco

## Will the Minister of POWER be pleased to state:

- (a) the progress made so far in the commissioning of the various Ultra Mega Power Projects in the country including Orissa;
- (b) whether it is proposed to have collaboration with the foreign power companies for the setting up of these projects;
- (c) if so, the details thereof; and
- (d) the benefits likely to be accrued after commissioning of these projects?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 231 TO BE ANSWERED IN THE LOK SABHA ON 04.12.2009 REGARDING ULTRA MEGA POWER PROJECTS.

(a): The Ministry of Power had launched an initiative for the development of coal based Ultra Mega Power Projects (UMPPs), each of about 4000 MW capacity. These projects are being developed on a Build, Own and Operate basis, and the project developers are selected through a tariff based competitive bidding process initiated/to be initiated by project specific shell companies which have been formed as wholly owned subsidiaries of Power Finance Corporation, the identified nodal agency for this initiative.

Four UMPPs namely Sasan in Madhya Pradesh, Mundra in Gujarat, Krishnapatnam in Andhra Pradesh and Tilaiya in Jharkhand have already been awarded and transferred to the identified developers and the projects are at different stages of implementation.

Commencement of the bidding process in respect of the remaining five UMPPs, that is, in Tamil Nadu, Chhattisgarh, Orissa, Maharashtra and Karnataka is contingent upon the availability of various requisite clearances including land and water availability from the respective State Governments. In Orissa, a site near Bedabahal village in Sundergarh district has been identified and also request has been received from the State Government for two additional UMPPs.

- (b) & (c): Selection of the developers for these projects are being done through International Competitive Bidding, in which any company including foreign company can participate on its own or in association with Indian Company(ies) subject to meeting the qualification requirements, as 100% FDI through automatic route in power sector is allowed.
- (d): Full benefits of these projects are envisaged to come up in the 12th Plan. The likely benefit from the awarded projects is 16,000 MW.